

(c) Various sensitization programmes and refresher courses are being conducted by Delhi Police for its personnel on Crowd Management, Handling of Public & Human Behaviour. Apart from the above, Gender Sensitization courses are also organized on regular basis for police personnel. During this year up to 31.10.2014, as many as 7201 police personnel have been trained in 235 such programmes. It may also be mentioned that all basic training courses for police personnel lay appropriate emphasis on the handling of law and order situation using best practices and for sensitive handling of all vulnerable sections of the society particularly women, children, senior citizens, minorities, scheduled castes and tribes etc.

#### **Report of youths joining ISIS**

396. SHRI A.K. SELVARAJ: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that it has been reported in the newspapers that many youths were joining the Islamic State of Iraq and Syria (ISIS) ranks;

(b) if so, the details thereof;

(c) whether Government has asked the State Governments to be more vigilant to ensure that the ISIS is not able to spread its wings in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) and (b) There are intelligence inputs that a few Indian youth have left the country to join the ISIS. Their numbers, however, are miniscule. The intelligence agencies are closely monitoring their movement and activities.

(c) and (d) The Government is closely monitoring the situation and has directed the intelligence and security agencies to identify all such elements and keep a watch on their activities. The Cyber-space is also being closely scanned in this regard. Further details in this regard cannot be disclosed due to operational reasons.

#### **Steps taken to guard the coasts**

397. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken efforts to guard the coasts with the help of fishermen;

(b) if so, the details thereof; and

(c) the steps taken by Government to guard our coastline to thwart attempts by terrorists to infiltrate and to carry out attacks in our mainland?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) Yes, Sir. The Indian Coast Guard has been conducting Community Interaction Programmes for the fishermen throughout the year in co-ordination with other stake-holders to sensitize them to act as 'eyes and ears' of the enforcement agencies in providing valuable information for enhancing the coastal security, since 2009. A Toll-free number (1093), which is installed at Police HQrs. of the coastal States has been provided to them for passing such information. So far, 2718 Community Interaction Programmes have been conducted by the Indian Coast Guard.

Several States like Karnataka, Tamil Nadu, Gujarat, etc. have formed Sagar Rakshak Dal/Village Vigilance Committee, appointing people from fishermen community as they stay near the sea-shore villages.

(c) Subsequent to the Mumbai incident of 26 November, 2008, the entire coastal security scenario of the country has been subjected to multi-level Inter-Ministerial review by the Government of India and several important decisions/initiatives have been taken as per the details given below:

- Implementation of the then ongoing Coastal Security Scheme (Phase-I) was completed on 31.03.2011.
- Vulnerability/gap-analysis for Coastal Security Scheme (Phase-II) was carried out and Phase-II of the Scheme with an outlay of ₹1,580 crore was approved by the Government for implementation *w.e.f.* 01.04.2011.
- The Indian Navy has been designated as the Authority responsible for overall Maritime Security.
- Director General, Coast Guard has been designated as Commander of Coastal Command and made responsible for overall coordination between States and Central Agencies in all the matters relating to coastal security.
- Preparation of National Population Register (NPR) for coastal population has been initiated.
- Registration of all types of fishing vessels has been initiated.
- Joint coastal security exercises are conducted by the Indian Coast Guard in co-ordination with the other stake-holders to create synergy between the Central and the State agencies involved in the coastal security.

- Issuance of Multi-purpose National Identity Cards (MNICs) to all the population in the coastal villages including fishermen has been initiated.
- Fitment/provision of navigational and communication equipments on all types of vessels has been initiated.
- “National Committee for Strengthening Maritime and Coastal Security against Threats from the Sea” (NCSMCS) constituted under the Chairmanship of Cabinet Secretary for monitoring the coastal security of the country and its related issues.
- Steering Committee for Review of Coastal Security has been constituted in the Ministry of Home Affairs to review the coastal security related issues.
- Government of India has decided to set up two Marine Police Training Institutes (MPTI) one each on the Eastern and the Western coasts to cater the training requirements of the States’ Coastal Police Personnel.
- Government has decided to set up the MPTI earmarked for the Western coast in the State of Gujarat on the land offered by them free-of-cost.
- The decisions taken in the meetings of the NCSMCS and the Steering Committee are closely followed up/monitored for implementation.

#### **Damage due to floods and cyclone**

398. SHRI K.C. TYAGI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether due to recent natural calamities like floods,, cyclone, etc. in different parts of the country, a large number of people were killed, injured, missing and properties worth several crores were destroyed;
- (b) if so, the facts and the details thereof; and
- (c) the steps taken by Government to provide relief to the affected families in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (c) Yes Sir.

The details of losses to lives, livestock, property and crops due to natural calamities including floods, cyclone etc. as reported by the State Governments during the current year is given in the Statement-I (*See below*).